## [RAJYA SABHA]

(C) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 40 of the State Bank of India Act, 1955, as amended by the Banking Laws (Amendment) Act, 1985:—

(a) Annual Report and Accounts of the State Bank of India, Mumbai, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Bank.

[Placed in Library. See No. LT-5798/17/21]

III. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Annual Report and Accounts of the United India Insurance Company Ltd., Chennai, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-5794/17/21]

IV. A copy (in English and Hindi) of the Annual Statement of Accounts of the Insurance Regulatory and Development Authority of India (IRDAI), Hyderabad, for the year 2020-21, and the Audit Report thereon, under sub-section (3) of Section 20 of the Insurance Regulatory and Development Authority Act, 1999.

[Placed in Library. See No. LT- 5797/17/21]

V. A copy (in English and Hindi) of the Annual Report and Accounts of the National Housing Bank (NHB), New Delhi, for the year 2020-21, under Section 42 and sub-section (5) of Section 40 of the National Housing Bank Act, 1987.

[Placed in Library. See No. LT-5450/17/21]

- VI. A copy each (in English and Hindi) of the following papers:-
  - (i) Review of Performance of Regional Rural Banks (RRBs), for the year ended 31<sup>st</sup> March, 2021.
  - (ii) (a) Separate Audit Reports of the Comptroller and Auditor General of India on the accounts of the Stressed Assets Stabilization Fund (SASF), for the year ended 31<sup>st</sup> of March, 2014, 31<sup>st</sup> of March, 2015, 31<sup>st</sup> of March, 2016, 31<sup>st</sup> of March, 2017, 31<sup>st</sup> of March, 2018 and 31<sup>st</sup> of March, 2019.

(b) Review by Government on the above Reports.

[Placed in Library. For (i) and (ii) See No. LT-5451/17/21]

## I. Notification of the Ministry of Health and Family Welfare

## II. Reports and Accounts (2020-21) of various Population Research Centres and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Health and Family Welfare Notification No. G.S.R. 730 (E), dated the 12<sup>th</sup> October, 2021, publishing the Medical Termination of Pregnancy (Amendment) Rules, 2021, under sub-section (3) of Section 6 of the Medical Termination of Pregnancy Act, 1971.

[Placed in Library. See No. LT-5411/17/21]

II. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the Population Research Centre, Institute for Social and Economic Change (ISEC), Bengaluru, for the year 2020-21, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Centre.

[Placed in Library. See No. LT-5167/17/21]

- (ii) (a) Annual Report and Accounts of the Population Research Centre, Maharaja Sayajirao University of Baroda, Vadodara, for the year 2020-21, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Centre.

[Placed in Library. See No. LT-5169/17/21]

- (iii) (a) Annual Report and Accounts of the Population Research Centre, Centre for Research in Rural and Industrial Development, Chandigarh, for the year 2020-21, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Centre.

[Placed in Library. *See* No. LT-5471/17/21]

 (iv) (a) Annual Report and Accounts of the Population Research Centre, Panjab University, Chandigarh, for the year 2020-21, together with the Auditor's Report on the Accounts.